

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 22.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<u>AT 11.00 A.M.</u>								
1	A.No. 186/2020 A/W	ShreenathFinstock Capital Limited	Mr. AnkitLohia, Advocate i/b Corporate Pleaders	SEBI	Mr. Vishal Kanade, Advocate i/b Vidhi Law Partners	Pronouncement		<u>DELIVERY JUDGMENT</u>
	A.No. 187/2020 A/W	GedaliaMultitrading Private Limited	Mr. Deepak Dhane, Advocate i/b Corporate Pleaders					
	A.No. 188/2020	BhavinSureshbhaiThakkar						
2	A.No. 537/2020	VipulVirendrabhai Patel	Mr. PrathamMasurekar, Advocate i/b R V Legal	SEBI	Mr. ChiragBhavsar, Advocate i/b MDP & Partners	Pronouncement		
3	A.No. 225/2020	Vishal Vijay Shah	Mr. Nirman Sharma, Advocate i/b Mr. VikasBengani, Advocate	SEBI	Mr. AnubhavGhosh, Advocate i/b The Law Point	Pronouncement		
4	MA. No. 346/2020 (Delay Application) & A.No. 308/2020 - A/W	ShrutiVora	Mr. SomasekharSundaresan, Advocate i/b. Shah & Ramaiya Chartered Accountants	SEBI	Mr. ZalAndhyarujina, Senior Advocate i/b. Vidhii Partners	Pronouncement		

MA. No. 347/2020 (Delay Application) & A.No. 309/2020 - A/W	ShrutiVora						
MA. No. 348/2020 (Delay Application) & A.No. 310/2020 - A/W	ShrutiVora						
MA. No. 349/2020 (Delay Application) & A.No. 311/2020 - A/W	ShrutiVora						
MA. No. 350/2020 (Delay Application) & A.No. 312/2020 - A/W	ShrutiVora						
MA. No. 351/2020 (Delay Application) & A.No. 313/2020 - A/W	ShrutiVora						
MA. No. 352/2020 (Delay Application) & A.No. 341/2020 - A/W	Neeraj Kumar Agarwal	Mr. KunalKatariya, Advocatei/b. Shah &Ramaiya Chartered Accountants			Mr. SurajChoudhary, Advocatei/b. Vidhii Partners		

	MA. No. 353/2020 (Delay Application) & A.No. 342/2020 - A/W	Neeraj Kumar Agarwal						
	MA. No. 354/2020 (Delay Application) & A.No. 343/2020 - A/W	Neeraj Kumar Agarwal						
	MA. No. 355/2020 (Delay Application) & A.No. 344/2020 - A/W	ParthivDalal	Mr. PesiModi, Senior Advocate i/b. Shah & Ramaiya Chartered Accountant					
	A.No. 283/2020	Mr. Aditya Omprakash G aggar	Mr. Deepak Dhane, Advocate i/b Sterling Associates		Mr. Zal Andhyarujina, Senior Advocate i/b. Vidhii Partners			
5	Appeal No. 494 of 2019	MLB Financial Services Ltd	Mr. Neerav Merchant, Advocate i/b Thakordas and Madgavkar and Mr. Hari Om Maheshwari, Authorized Representative	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Pronouncement		
AT 11.05 A.M.								
6	A.No. 179/2019 A/W	Tarini International Limited & Ors	Mr. Vaibhav Ghogre, Advocate i/b Mr. Govind Solanke, Advocate	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b The Law Point	Admission Disposal	23.02.2021	<u>PROFESSIONAL MISCONDUCT</u>
	A.No. 138/2020 A/W	Tarini International Limited & Ors						

	A.No. 496/2020	VCG and Co. &Anr.	Mr. Neville Lashkari, Advocate i/b Prakash Shah & Associates					
AT 11.07 A.M.								
7	MA. NO. 440-2019 AND A. NO. 250-2019A/W Lead Matter	SAHARA INDIA	Mr. Gaurav Joshi, Senior Advocate i/b. Markand Gandhi and Co.	SEBI	Mr. Rafique Dada, Advocate i/b. K. Ashar& Co.	Admission Disposal	17.2.2021	<u>SAHARA</u>
	A/W 251-2019	SUBRATA ROY			Mr. KevicSetalvad, Advocate i/b. K. Ashar& Co.			
	A/W 252-20219	I. AHMED AND OTHES	Mr. SomasekharSundar esan, Advocate					
AT 11.20 A.M.								
8	263/2019	Sanjay JethalalSoni	Mr. NishantUpadhyay, Advocate i/b Ms. JyotiPandey, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b MDP & Partners, Advocate	Admission Disposal	22.02.2021	<u>SANJAYSONI</u>
AT 11.30 A.M.								
9	A.No. 318/2019 A/W	Vital Communications Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. MihirMody, Advocate i/b K. Ashar& Co.	Admission Disposal	25.02.2021	<u>WTMVCL</u>
	A.No. 442/2019 A/W	Master Finlease Ltd.						
	A.No. 443/2019 A/W	Vijay Jhindal						
	A.No. 444/2019 A/W	ShubhaJhindal						

	A. NO. 321-2019	Flare Finance India Ltd. Vs SEBI	Mr. ChintanSheth, Chartered Accountant i/b ChintanSheth and Associates					
AT 11.32 A.M.								
10	490/2019 A/W	Mr. VishalPravinbhaiSo ni	Mr. VikasBengani, Advocate	SEBI	Mr. AnubhavGhosh, Advocate i/b. The Law Point	Admission Disposal	01.03.2021	<u>VISHALPS</u>
	489/2019	Henal C Patel&Ors.	Ms. Akansha Jain, Practicing Company Secretary					
AT 11.34 A.M.								
11	A.No. 03/2020	Lalkar Securities Private Limited	Ms. AparnaWagle, Advocate i/b. Alliance Law	SEBI	Mr. AnubhavGhosh, Advocate i/b. The Law Point	Admission Disposal	23.02.2021	<u>AOLALKAR</u>
AT 11.40 A.M.								
12	04/2020	Shaswat Stock Brokers Pvt. Ltd.	Mr. MonaalDavawala, Advocate		Mr. AbhirajArora, Advocate i/b. ELP	Admission Disposal	22.02.2021	<u>AOSSBL</u>
AT 11.42 A.M.								
13	MA.No. 12/2020 & MA.No. 17/2020 & A.No.13/2020	TATA AIG General Insurance Co. Ltd.	Mr. VenkateshDhond, Senior Advocate i/b Tuli& Co.	IRDAI	Mr. Mustafa Doctor, Senior Advocate i/b K Ahsar& co.	Admission Disposal	02.03.2 021	<u>TATAAIG</u>
AT 11.50 A.M.								
14	100/2020	ACML Capital Markets Limited	Mr. VinayChauhan, Advocate i/b Corporate Law Chambers		Mr. AnubhavGhosh, Advocate i/b The Law Point	Admission Disposal	02.03.2021	<u>ACMLSEBI</u>

AT 11.52 A.M.

15	A.No. 581/2020	Narayan BalkrishnaToshniwal		SEBI		Admission		
16	A.No. 102/2020 Lead Matter	UmangDhanuka&Ors	Mr. P.N. Modi, Senior Advocate i/b Regstreet Law Advisors	SEBI	Mr. Shyam Mehta, Senior Advocate i/b ELP	Admission Disposal	16.12.2020	<u>PINETRADING</u>
	A.No. 44/2020 A/W	RishikumarRajanarayan Bagla						
	A.No. 85/2020 A/W	DiveshValecha						
	A.No. 178/2020 A/W	Hitesh N. Kawa&Anr.						
	A.No. 179/2020 A/W	Gajakarna Trading Pvt. Ltd.						
	A.No. 180/2020 A/W	NimeshS.Joshi&Anr.						
	A.No. 181/2020 A/W	Mahaganapati Financial Services Ltd.						
	A.No. 235/2020 A/W	Poonam Jain	Ms. AishwaryaShubhan gi, Advocate					
	A.No. 246/2020 A/W	Ganesh LaxmanWagh	Mr. Ravi Vijay Ramaiya, CA i/b Shah					

	A.No. 247/2020 A/W	Seema Ganesh Wagh	&RamaiyaChartered Accountants					
	MA. No. 263/2020 (Delay Application) &L.No. 264/2020 A/W	Madanlal Jain	Mr. VinayChauhan, Advocatei/b Corporate Law Chambers India		Mr. Shyam Mehta, Senior Advocate i/b ELP			
	MA. No. 264/2020(Delay Application) &L.No. 265/2020 A/W	Moolchand Jain						
	MA. No. 265/2020(Delay Application) &L.No. 266/2020 A/W	Mukeshkumar Jain						
	MA. No. 267/2020(Delay Application) &L.No. 268/2020	Vikas Jain						
AT 12 NOON								
17	MA. No. 262/2020 (Delay Application) & A.No. 223/2020 A/W	GangaramKhandelwal	Mr. Neville Lashkari, Advocate i/b Alliance Law	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b K. Ashar& Co.	Admission Disposal	05.03.2021	<u>INTERIMORDERSCN</u>
	MA. No. 225/2020 (Delay Application) & A.No.233 /2020	SandeshKhandelwal						

AT 12.10 P.M.

18	A.No. 472/2020	S.N. Sharma	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. MihirMody, Advocate i/b. K. Ashar& Co.	Admission Disposal	22.02.2021	<u>MPSGDR</u>
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AT 12.20 P.M.

19	MA.No.580/2020 & A.No.66/2021	DR. Abhijeet P. Desai				Admission		
20	L.No. 18/2021 A/W	Upkar Singh Kholi	Mr. PiyushRaheja, Advocate i/b M/s. Markand Gandhi & Co.	SEBI	Mr. ChanderUday Singh, Senior Advocate i/b ELP	Admission Disposal	18.02.2021	<u>INDEPENDENTDIRECTORDEBARRED</u>
	A.No. 479/2020 A/W	Mohandas Shenoy Adige						
	A.No. 509/2020 A/W	VenkateshwaraluNelabh otla	Mr. SomasekharSundar esan, Advocate					
	A.No. 510/2020 A/W	AnojMenon						
	A.No. 512/2020	Rajesh Shah	Mr. Gaurav Joshi, Senior Advocate i/b M/s. Markand Gandhi & Co.					

AT 12.30 P.M.

21	MA.No. 79/2021 (Exemption from filing certified copy) & A.No. 70/2021	ArvindParasramka	Mr. Mainak Bose, Advocate	SEBI &Ors.	Mr. AnubhavGhosh, Advocate i/b. The Law Point for R-1	Admission Disposal	04.02.2021	<u>SCORESAPPOINTMENT</u>
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					Mr. Abhiraj Arora, Advocates, i/b. ELP for R-2			
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